

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.12.2017 AT 10.30 AM

| TRANSFER PETITION NO. | |
|----------------------------------|---------------------------------------|
| COMPANY PETITION/APPLICATION NO. | CA (CAA)No.204/230/HDB/2017 |
| NAME OF THE COMPANY | S&P Capital IQ (India) Pvt Ltd |
| NAME OF THE TRANSFEROR | SNL Financial (India) Private Limited |
| NAME OF THE TRANSFEREE | S&P Capital IQ (India) Pvt Ltd |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| Tova Show | pehod " | tarasarne sayalo. | Sares |
| | | | |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |
| | | | |

ORDER

Heard Ms. Tara Sharma, Learned Counsel for the Petitioner.

C.A. is disposed of by a separate order.

Member (T)

prem

Member (J)